

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00697/2020**

Jabalpur, this Thursday, the 06<sup>th</sup> day of January, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Shrimati Uma Sharma  
 Alias Shubh Laxmi Tiwari  
 Wd/o Late Rajesh Sharma  
 D/o Late Shri Mahesh Prasad Tiwari  
 Aged about 51 years occupation  
 House Wife R/o H.No.193 Nai Basti  
 Behind Police Choki  
 Gwarighat Jabalpur

-Applicant

(By Advocate –**Shri Rakesh Kumar Sahu**)

**V e r s u s**

1. Union of India, Through the Ministry of Railway/Secretary Department of Central Railway Rail Bhawan New Delhi India 110001
2. The General Manager, Railway, Railway Division Jabalpur General Manager Office Near Railway Station Jabalpur M.P. 482001
3. The D.R.M. Jabalpur, WCR Jabalpur DRM Office Near Railway Station Jabalpur M.P. 482001 - **Respondents**

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant has filed M.A. No.200/6/2021 seeking permission to withdraw this Original Application due to reasons that during COVID the applicant has filed O.A. No.682/2020 which has been decided on 16.12.2020. Therefore, the applicant wants to withdraw the previously filed O.A. No.697/2020. M.A. is allowed.

**2.** Accordingly, this Original Application is dismissed as withdrawn.

**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

kc

